



प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA

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August 14, 2009

### **Certificate of Registration of M/s. Seven Heaven Leasing and Finance Limited – Cancelled**

The Reserve Bank of India has on July 14, 2009 cancelled the certificate of registration granted to M/s. Seven Heaven Leasing and Finance Limited having its registered office at 70-(0), Central Avenue Road, Chembur, Mumbai-400071 for carrying on the business of a non-banking financial institution as the company has opted to exit from the business of a non-banking financial institution. Following cancellation of the registration certificate the company cannot transact the business of a non-banking financial institution.

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

**J.D. Desai**  
Assistant Manager

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